Annexure-6

Name of the corporate debtor: Kandla Energy and Chemicals Limited: Date of commencement of CIRP 21-10-2022; List of creditors as on 14-11-2022

List of operational creditors (Employees)

(Amount in₹)

| Sl. | Name of | Name | Det | ails of | Details of claim admitted | | | | Amount of | Amount of | Amount of | Amount of | Remarks, if |
|-----|-----------------------------|-------|-----------------|-------------------|--------------------------------|-----------------|------------------------|---|--------------|-----------------------------------|-----------------|-----------|-------------|
| No. | authorised of | empl | claim received | | | | | | contin- gent | | | | any |
| | representa- tive, if any | -oyee | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting shar e in CoC, if applicable | claim | dues, th at may be set- off | verifica - tion | admitted | |
| | | | | | | | | | | | | | |
| | | | | | | 3.711 | | | | | | | |
| | | | | | | Nil | | | | | | | |
| | | | | | | | | | | | | | |
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